

ITEM NO.49

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 340/2023

RAMMI DEVI & ORS.

Petitioner(s)

VERSUS

BHAGWANDAS & ORS.

Respondent(s)

Date : 06-02-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pramit Saxena, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and file fresh particulars in respect of the unserved respondent Nos.1 and 3.

Service is complete on respondent No.2 but none has entered appearance.

List again on 20.3.2023.

ATUL M. KURHEKAR
Registrar